## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.124/98

Wednesday this the 10th day of June, 1998.

CORAM

HON'BLE 'MR.A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

C. Sathyan, Casual Mazdoor,
Junior Telecom Officer (Outdoor)
Kaniapuram.

...Applicant

(By Advocate Mr. G.Sasidharan Chempazhanthiyil)

Vs.

- Junior Telecom Office (Outdoor) Kaniapuram, Thiruvananthapuram.
- Sub Divisional Engineer, Kaniapuram.
- 3. General Manager, Telecom District, Thiruvananthapuram.
- 4. Chief General Manager,
  Telecom, Kerala Telecom Circle,
  Thiruvananthapuram.

... Respondents

(By Advocate Mr.MHJ David, J ACGSC (represented)

The application having been heard on 10.6.98, the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant submits that the applicant wishes to withdraw this application with the matter with the departmental liberty to take uр authorities permission to withdraw and seeks Permission is granted with liberty to the application. take /the matter with the departmental authorities, if he so desires. Application is dismissed as withdrawn. No costs.

Dated 1/0th June, 1998.

s.k. GHÖSAL ADMINISTRATIVE MEMBER A.V. HAZIDASAN VICE CHAIRMAN